

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**South District, Saket Court Complex, New Delhi**

**ORDER**

In pursuance to the directions contained in order No. 29/Gaz-I/Gaz.IA/DHC/2022 dated 16.09.2022 of the Hon'ble High Court of Delhi, the cases mentioned below in column no. 3 pending in the Court mentioned in column no. 2 are hereby withdrawn and assigned to the newly created court mentioned in column no. 4 with immediate effect:-

(1)	(2)	(3)	(4)
Sl. No.	Name of the Transferor Court	Description of cases Transferred	Name of the Transferree court
1	Sh. Prem Kumar Barthwal, District Judge (Commercial Court)-01, South	All the pending cases mentioned at Sr. No. 01 to 30, 62 to 66, 73 to 75, 80 to 87, 96 to 115, 139 to 141, 145 to 214, 287 to 456 and 695 to 724 in the enclosed list as Annexure 'A'	Newly created court of Sh. Sanjeev Aggarwal, District Judge (Commercial Court)-03, South
2	Sh. Vinay Kumar Khanna, District Judge (Commercial Court)-02, South	All the pending cases mentioned at Sr. No. 01 to 20, 65 to 72, 93 to 95, 129 to 138, 139 to 168 and 462 to 471 in the enclosed list as Annexure 'A-1'	
3	Sh. Prem Kumar Barthwal, District Judge (Commercial Court)-01, South	All the pending e-filed cases [filed after 01.04.2022] at Sr. No. 01 to 140, 171 to 210 and 261 to 320 as per Annexure 'B'	Newly created court of Sh. Mukesh Kumar Gupta, District Judge (Commercial Court)-(Digital)-04, South
4	Sh. Vinay Kumar Khanna, District Judge (Commercial Court)-02, South	All the pending e-filed cases [filed after 01.04.2022] at Sr. No. 02 to 111, 141 to 180 and 211 to 270 as per Annexure 'B-1'	

**Note:-**

The Ahlmads/Asst. Ahlmad of the Transferor Court is hereby directed to send the transferred case files, complete in all respects, immediately to the transferee courts and also to display a copy of this Order on the Notice Board of the court concerned for information of all concerned advocates/parties.

Non-compliance of the order by any concerned official shall be viewed seriously.



(NAROTTAM KAUSHAL)  
Principal District & Sessions Judge South  
Saket Court Complex, New Delhi


27722 - 27742

No. Judl-II/F.75/South/Saket/2022/\_\_\_\_\_

Dated, New Delhi the 19.9.2022

Copy of order forwarded to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
3. The Officers concerned.
4. The Officer In-charge, Computer Branch (South), Saket Courts, New Delhi.
5. The Branch-In-charge, Filing Section, South District, Saket Court.
6. The Secretary, Bar Association, Delhi/New Delhi.
7. The Website Committee, Tis Hazari Court, Delhi.
8. The PRO/APRO, South District.
9. The Branch-In-charge, Computer Branch (South), Saket Courts with the direction to upload the same on the website of District Court Saket.
10. PS/Reader to the Ld. Principal District & Sessions Judge (South).
11. Notice Board (through Care Taker).
12. R & I Branch, South District for uploading for LAYERS.

  
Principal District & Sessions Judge South  
Saket Court Complex, New Delhi